NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	For hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
E LYE	RUN GRIKUMAA NITY A LALYANI YSTONE PARTNERS) 7886548290)	Petitioner	Vindka.

for MPN Associates 9886691231

Respondent

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is present. Matter is listed today for hearing. List it finally on 15/03/2018.

Member (T)

Member (J)